

(2024) 11 MAN CK 0001

Manipur High Court (Imphal)

Case No: Revision Petition (C.R.P. Art.227) No. 47 Of 2023, Miscellaneous Case [Revision Petition (C.R.P. Art.227)] No. 43 Of 2023

Samjetsabam Bimola Devi

APPELLANT

Vs

Khoirom (O) Ibemcha Devi

RESPONDENT

Date of Decision: Nov. 4, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Tayenjam Momo, Th. Modhu

Judgement